

Central Administrative Tribunal
Principal Bench

...

O.A. No. 888/96

New Delhi, this the 16th day of May, 1996

Hon'ble Shri A.V.Haridasan, Vice-Chairman (J)
Hon'ble Shri R.K. Ahooja, Member (A).

Ashok Yadav,
r/o Khetri Nagar,
Ar.No. D-14, III B.P.S. Khetri Nagar,
Distt. Jhunjhunu (Raj.).

...Applicant

(By Ms Jasvinder Kaur, Advocate)

Versus

Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi through its Secretary.

...Respondents

(By None)

O R D E R (Oral)

By Hon'ble Shri A.V.Haridasan, Vice-Chairman (J)

Learned counsel for the applicant states that the applicant does not wish to press this O.A. at the moment and seeks to withdraw the same with liberty to file afresh, if so advised. Granting such liberty, the application is closed as withdrawn.

R.K.Ahooja
(R.K.Ahooja)
Member (A)

A.V.Haridasan
(A.V.Haridasan)
Vice-Chairman

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